

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3102  
ANSWERED ON:08.12.2009  
ACHIEVEMENTS UNDER ISOPOM  
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**Will the Minister of AGRICULTURE be pleased to state:**

- (a) the targets set and achievements made under the Integrated Scheme of Oilseeds, Pulses, Oil palm and Maize (ISOPOM) during each of the last three years;
- (b) whether the targets have not been achieved;
- (c) if so, the reasons therefor alongwith the steps being taken by the Government to achieve the targets;
- (d) whether the Government proposes to revamp the ISOPOM in order to achieve higher yields and improvement in seed technology; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): The detail is at Annexure-I.

(b) & (c): The production of oilseeds, pulses and maize has been higher over the normal production in 2007-08 and 2008-09. The production of oilseeds and maize was less than the Normal in 2006-07 because of adverse conditions in August-September 2006 in the major States of Gujarat, Rajasthan, Maharashtra, Andhra Pradesh and Madhya Pradesh.

Government of India is implementing several programmes for development of oilseeds, pulses, maize and oil palm viz; Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM), National Food Security Mission (NFSM), Macro Management of Agriculture (MMA) and Rashtriya Krishi Vikas Yojana (RKVY). The Government of India is implementing Integrated Scheme of Oilseeds, Pulses, Oil Palm and Maize (ISOPOM) in 14 major oilseeds and pulses growing States, 15 maize growing States and area expansion programme for oil palm cultivation in 10 States which have potential to grow oil palm in the country from 01-4-2004. NFSM provides assistance for pulses in 171 districts of 14 States. MMA Scheme provides assistance for oilseeds, pulses and maize development to the States not covered under ISOPOM. The States can take up crop development activities approved by the State Level Sanctioning Committee headed by the Chief Secretary of the State under RKVY.

(d) & (e): The Government of India has already modified ISOPOM in 2007-08. The modifications have been made in respect of norms and pattern of assistance, inclusion of new components and new agencies. The details are as under;

(i) Enhancement of assistance on production of foundation and certified seed and distribution of certified seed as under;

(Rs per Quintal)

Subsidy enhanced  
Component From To

Production of foundation 500.00 1000.00  
and certified seeds

Distribution of certified 800.00 1200.00  
seed

(ii) Involvement of private sector seed producing agencies in distribution of certified seeds.

(iii) Enhancement/ rationalization of subsidy on demonstration of polythene mulch technology in groundnut.

(iv) Enhancement/ rationalization of subsidy on sprinkler set, distribution of gypsum/pyrite/liming, cultures and pipes for carrying water.

(v) Introduction of new components of supply of micro nutrient and improved farm implements.

The subsidy on distribution of certified seeds of oilseeds, pulses and maize has been enhanced for 2009-10 (rabi and summer) due to drought as under:

(Rs per Quintal)

Component	Subsidy enhanced	
	From	To

Distribution of certified seed	1200.00	2000.00
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